of all the attempts they may make, they nation they have carried out, they feel that those are the earliest dates by prefer Visakhapatnam. which they can go into production.

SHRI M. GOVINDA REDDY: Is it not for crude oil in India made progress? a fact that these companies who have undertaken to start these refineries have Vested interests and therefore, they are and it has been found that the prospects of work?

Oral Answers

opinion.

SHRI K. C. REDDY: It is a matter of accept the opinion of the hon. Member.

SHRI M. GOVINDA REDDY: Is it not a fact that an officer of the Government of India has been sent to negotiate with Caltex regarding the starting of the refinery?

SHRI K. C. REDDY: No officer has been sent abroad to carry on negotiations with Caltex. As I said, negotiations with the Caltex people are expected to commence in January 1953. Some of our officers who have gone abroad may contact Caltex and talk over the matter

PROF. G. RANGA: Where are these refineries to be installed—the first one and the second one?

SHRI K. C. REDDY: The first one and the second one will be installed in Trombay Island in Bombay State.

Prof. G. RANGA: Both?

SHRI K. C. REDDY : Yes, the first two.

expected to be installed i in Visakhapatnam. the Board of Directors? Is that correct?

definitely now. We have got to take their But I might as J well say that in opinion. the light of the exami-

SHRI B. RATH: How far has the search

to Questions

interested in delaying commencement of and it has been found that the prospects of our tapping oil are somewhat j rosy. The establishment of a pilot project is in MR. CHA1FM/N: It is a matter of contemplation by the j Standard Vacuum people, and it is I too early to say what exactly the final [results will be.

SHRI B. RATH: What progress has been opinion, Sir, and I am not prepared to made since the last .survey by Stand3rd Vacuum Company of the Sunderban area?

> SHRI K. C. REDDY: Matters are under negotiation between the company concerned and the Government of West Bengal and the Government of India. These have not been concluded. It is expected that the company will commence its pilot project very soon.

SHRI S. MAHANTY; It is a fact that these two companies, Caltex and Standard Vacuum, entered into an agreement stipulating that there should be a certain percentage of Indian directors on the Board of Directors?

SHRI K. C. REDDY: I have already said in the course of an answer to a question earlier that the inclusion of Indian directors on the Board of Directors has not been definitely prescribed.

SHRI S. MAHANTY: Is it a fact that the hon. Finance Minister, while piloting the Bill to amend the Indian Companies Act, stated most categorically and clearly and without any ambiguity that there should be a certain percentage of Indians on the Board of Directors; and is it a fact PROF. G. RANGA: The first two I will that at the construction stage of these be installed in Trombay. The third one is projects they have debarred Indians from

> SHRI K. C. REDDY: I would like REDDY: I cannot say to verify what the hon. Member

said about whit the hon. Finance Minister said in the other House. I believe the hon. Member has in mind participation of Indian capital in the capital of thes; companies.

Oral Answers

to the fact that The New York Times has stated openly that these refineries are of whether the basic Indian policy of noninvolvement in foreign war preparations is being affected? May I read out the relevant quotation from The New York Times stood. Next question.

MR. CHAIRMAN: They may have said so many things.

DR. R. B. GOUR: This is important, because our policy towards these refineries has to be declared here and

Mr. CHAIRMAN: Here and now?

DR. R. B. GOUR: 'Yes. They hive said openly:

"Gramiag that India would eventually be on the Unitei States side in the event of another world war—as all western observers here do, and this agreement is anothr.' evidence of itrefineries in India would mean an immense saving in construction, maintenance and man-power for refining facilities that otherwise would have to be established elsewhere further from the probable scene of conflict.

Does the Government want to take steps to see that these refineries are not used for strategic purposes by a foreign power?

SHRI JAWAHARL\L NEHRU: The vigilan:: of some hon. Members sometimes takes the form of seeing King Charles's head everywhere. We have to get our petrol from outside. We have to get it from certain companies, and those companies are three or four big companies. We have to depend upon them. Now, having these refineries will reduce our dependence gradually, though to some extent that dependence will remain. Apart

from saving foreign exchange, in fact we become a little more independent in our policy by having these than otherw'se.

to Questions

DR. R. B. GOUR: My point is not answered. I said that the American DR. R. B. GOUR: May I know if the papers have openly stated that the attention of Government has been drawn refineries are of strategic im-, portance to America. What steps Government intend to take to see that bI they are not strategic importance to Amsrica, and used for strategic purposes i by a foreign power on our land?

MR. CHAIRMAN: It is under-i

REHABILITATION OF DISPLACED PERSONS

- J *i46. SHRIM. GOVINDAREDDY: Will the Minister for REHABILITATION be pleased to state:
- (a) whether Government propose I to rehabilitate displaced persons in Jammu Valley; and
 - 0) if so, what are the details of such proposals ?

THE DEPUTY MINISTER **FOR** REHABILITATION (SHRI J. K. ! BHONSLE): (a) Yes.

(b) The matter is under corres pondence with the State Governt ment.

SHRI M. GOVINDA REDDY: Am I to understand that the Government have not taken any decision in this matter ?

SHRI J. K. BHONSLE: Which j Government ?

SHRI M. GOVINDA REDDY:: The Government of India.

SHRI J. K. BHONSLE: The Government of India is in correspondence with the Government of Jammu and Kashmir, and as a result of that we hope very soon that about 1,500 families out of 2,000 who are at the moment in Yol Camp would be settled.

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SHRI A. P. JAIN: May I add, with your permission, Sir, that 9,132 f have already been sent from Yol Camp for settlement in Jammu?

SHRI M. GOVINDA REDDY: May I know in what way they have been settled?

SHRI A. P. JAIN: Most of them have been settled on agricultural k.nds.

SHRI M. GOVINDA REDDY: May I know on what terms these knds have been given to them? Is it only for experimental purposes, or on the basis of ownership?

SHRI A. P. JAIN: The question of title has not yet been determined, but they have been permanently settled on those lands.

YUGOSLAVIA MISSION IN INDIA

- ♦147. SHRI C. G. K. REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any Yugoslavia Mission accredited to India; if so, since when;
- (b) whether a mission on behalf of India has been accredited to Yugoslavia; if not, why not ?

THE DEPUTY IUINISTER FOR EXTERNAL AFFAIRS (SHRI A. K. CHANDA): (a) Yes. An Embassy of the Federal People's Republic of Yugoslavia was opened in India in April 195°-

(b) There is no independent mission at present, but the Indian Ambassador in Italy is concurrently accredited to Yugoslavia and goes there at frequent intervals. Government would like to open an independent mission in Yugoslavia, but, for reasons of economy, have not done so thus far. The proposal is under consideration.

SHRI C. G. K. REDDY: May I know if any independent missions

since April 1950 were accredited to other countries, and if so, whether reasons of economy did not militate against those decisions?

SHRI JAWAHARLAL NEHRU: It is a balancing question of various considerations. I do not know what particular mission the hon. Member might have in mind, but I have in mind one or two places where we thought it desirable to take some immediate steps. For instance, it is not an independent mission, but a Consul-General that we are having in West Africa. We thought it urgently necessary, so we appointed one. It is difficult to balance these things. As has been stated, the Ambassador in Rome is not going to be accredited to Yugoslavia for all time; the matter is still under consideration. We would like to have a separate Ambassador in Yugoslavia, undoubtedly.

SHRI C. G. K. REDDY: I ask this question so that there may not be any conclusion that Yugoslavia is not important enough to have an independent mission.

SHRI JAWAHARLAL NEHRU: Not at all. We consider it very important.

INTERNATIONAL TEA EXPANSION BOARD

- •148. SHRI C. G. K. REDDY: Will the Minister for COMMERCE and INDUSTRY be pleased to state:
- (a) whether India has withdrawn from the International Tea Expan sion Board;
- (b) whether the Board has since approached Government for rejoining the Board;
- (c) what contribution was being paid by India to the Board; and
- (<f) whether Government propose to utilize this amount for the promotion of Indian tea trade in foreign markets?